

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 175 of 2020

IN THE MATTER OF:

Regional Director

...Appellant

Versus

Nanak Consultants Pvt. Ltd. & Ors.

...Respondents

Present: -

For Appellant: Ms. Shankari Mishra, Advocate.

For Respondent: Mr. Saurabh Kalia and Mr. Rajiv Malik, Advocates for R 1 to 7.

O R D E R
(Virtual Mode)

19.01.2021 Learned counsel for the Respondent Nos. 1 to 7 submits that he has filed joint Reply on behalf of Respondent Nos. 1 to 7. Further he submits that he has also filed additional reply on behalf of Respondent No. 7.

Learned counsel for the Appellant submits that he will file Rejoinder within a week. Prayer is allowed.

List the Appeal 'For Admission (After Notice)' on **4th February, 2021.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)